of the cost of living index number; and

(b) if so, what is Government's reaction thereto?

THH DEPUTY MINISTER IN THK MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) Some representations were received requesting for reclassification of certain cities on the basis of the cost of living index numbers.

(b) Government had reviewed the position only recently and come to the conclusion that, for the present, population will have to continue to be the primary basis for classifying cities for purposes of the grant of allowances to Central Government employees. Cost of living indices do not provide a basis for comparative costli-mess.

ENQUIRY AGAINST JAY ENGINEERING WORKS LTD.

- ♦95. SHRI P. ABRAHAM: Will the Minister of FINANCE be pleased to refer to the answer given to Starred Question No. 41 in the Rajya Sabha -on the 2nd April, 1964 and state:
- (a) whether the enquiry against the Jay Engineering Works Ltd. for violation of the foreign exchange rules has been finalised; and
 - (b) if so, the action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA)-. (a) and (b) The investigations by the Enforcement Directorate into the alleged violations of the Foreign Exchange Regulations by M/s Jay Engineering Works are still in progress.

*96. [Transferred to the 4th June, 1964]

SHORTAGK OF SMALL COINS AND NOTES

*97. SHRI R. S. KHANDEKAR: Will Hie Minister of FINANCE be pleasM to state:

(a) whether it is a fact that there is an acute shortage of small coins and notes in the country; and

to Questions

(b) if not, what was the reason of not making them available to the various branches of the State Bank of India in the months of April and May, 1964?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) No, Sir.

(b) Government have not received any general report or complaint to the effect that small coins and notes of requisite value have not been made available to the various branches of the State Bank of India during the months of April and May_> 1964. Only two complaints have been received about the short supply of certain denominations of small coins and notes by two branches of the State Bank and thes_e are being enquired into in consultation with the Reserve Bank of India.

DESERTION OF DANDAKARANYA BY REFUGEES

- •98. SHRI BHUPESH GUPTA: Will the Minister of REHABILITATION De pleased to state:
- (a) whether it is a fact that a large number of refugees have deserted the Dandakaranya area on account of bad living conditions there and/or for other reasons; and
- (b) whether Government have instituted any inquiry into the complaints of the refugees who are leaving the Dandak?

THE MINISTER, or REHABILITATION (SHRI MAHABIR TYAGI): (a) and (b) Some migrants have left the transit centres near Raipur and the transit centre in Malkangiri in Dandakaranya. The number of such migrants is, however, much smaller as compared to the total number of migrants received in these transit centres.

Some of the migrants have left the transit centres because of—